#### (OPEN COURT)

## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH **ALLAHABAD**

This the **06<sup>th</sup>** day of *FEBRUARY*, **2020**.

#### ORIGINAL APPLICATION NO. 1558 OF 2016

### HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Shri Lal Bihari Singh, aged about 61 years, son of Balikaran Singh, 1. R/o Village Ranipur, Post Arao Jagdish, District - Gorakhpur.

# .....Applicant.

## **VERSUS**

- 1. Union of India through its Secretary Ministry of Home Department, South Block, New Delhi.
- 2. Director General of Police Andaman and Nicobar Islands.
- State Bank of India through its Branch Manager, Branch Kishunpur, 3. Urwa, Gorakhpur.
- State Bank of India C.P.C.C. Janakipuram Sector I Lucknow through 4. its Assistant General Manager.
- 5. Pay and Account Officer, Central Pension Accounting Office, Ministry of Finance, Govt. of India, Trikot II complex, Bhikaji Cama Office, R.K. Puram, New Delhi.

.....Respondents

Advocate for the Applicant : None Advocate for the Respondents : Shri Shivaji

#### ORDER

List revised.

- 2. None present for the applicant. Shri Shivaji, learned counsel for the respondents is present.
- On the last occasions also i.e., 10.12.2019 and 04.02.2020, no body 3. appeared on behalf of the applicant.
- 4. It seems that the applicant has lost interest in pursuing the OA.
- 5. Accordingly, the OA is dismissed in default and for non prosecution.

(RAKESH SAGAR JAIN) **MEMBER-J** 

Arun..